

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2613
ANSWERED ON:08.08.2003
EDUCATION PROGRAMME FOR STs GIRLS
RAVINDRA KUMAR PANDEY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a scheme was started on experimental basis in the year 1996-97 to prepare a package of special education development programme for girls belonging to the Scheduled Tribes in the districts having very low rate of literacy;
- (b) if so, the details of the achievements of the said programme;
- (c) whether a decision to merge this scheme with the ongoing schemes of the primary education department has been taken;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor alongwith the funds allocated under this scheme, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a) The Scheme of Educational Complex in Low Literacy Pockets for development of women literacy in tribal areas was introduced during 1993-94 for imparting education to Scheduled Tribe girls.
- (b) Of the 136 Districts identified under the scheme in 17 states, 169 complexes have been set up in 74 Districts of 15 States which have been providing educational facilities to about 20,000 Scheduled Tribe girl students annually.
- (c) No, Sir.
- (d) Does not arise.
- (e) No such proposal for merger of the Scheme of Educational Complexes in Low Literacy Pockets with the Schemes of Primary Education Department has been received. The State-wise allocation under the scheme for the year 2003-04 is at Annexure.

ANNEXURE In reply to part (e) of Lok Sabha Unstarred Question No.2613 for 8.8.2003 by Shri Ravindra Kumar Pandey regarding 'Education Programme for Scheduled Tribes Girls.

Statement showing State-wise allocation for 2003-04 under the Scheme of Educational Complex in Low Literacy Pockets for Development of Women Literacy in Tribal Areas.

Budget Allocation for 2003-04 - Rs.800.00 Lakhs

S.No. Name of the State Allocation#

- 1. Andhra Pradesh 230.00
- 2. Arunachal Pradesh 10.00
- 3. Bihar 5.00
- 4. Chhattisgarh 20.00
- 5. Gujarat 30.00
- 6. Himachal Pradesh 5.00
- 7 Jharkhand 5.00

8. Karnataka	50.00
9. Madhya Pradesh	100.00
10. Maharashtra	20.00
11. Orissa	200.00
12. Rajasthan	50.00
13. Tamil Nadu	5.00
14. Tripura	10.00
15. U.P.	10.00
16. Uttranchal	10.00
17. West Bengal	40.00
Total	800.00

The Allocation has been made keeping in view the committed liabilities of on-going projects.